

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

MA 1705/98
DA 2736/97

New Delhi this the 21st day of August, 1998
Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri K. Muthukumar, Member (A)

In the matter of

G. Mythili,
W/O Shri Y.S.R. Muthy,
Deputy Director,
Central Statistical Organisation,
Department of Statistics,
M/O Planning and Programme Implementation,
Sardar Patel Bhawan, Sansad Marg,
New Delhi-110001

...Applicant

(None for the applicant.)

Versus

Union of India
through the Secretary,
Department of Statistics,
M/O Planning and Programme Implementation,
Sardar Patel Bhawan, Sansad Marg,
New Delhi-110001.

(By Advocate Shri P.H. Ramchandani, learned
senior counsel through proxy counsel
Shri B.K. Funj.)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

MA 1705/98 has been filed by the applicant (Smt.
G. Mythili) seeking permission to withdraw the DA 2376/97.
2. In the above circumstances MA 1705/98 is allowed.

Accordingly DA is dismissed as withdrawn.

(K. Muthukumar)
Member (A)

(Smt. Lakshmi Swaminathan)
Member (J)

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